

**In the National Company Law Tribunal, Jaipur**

**Item No. 210**

**CP No. (IB)-227/7/JPR/2019**

**UNDER SECTION 7 OF IBC, 2016**

**In the matter of:**

**M/s A.K. Shorewala Securities Ltd.**

**.....Applicant/Petitioners**

**VS.**

**Prayag Polytech Pvt. Ltd.**

**.....Respondent**

**Order delivered on 31.10.2019**

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER  
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Annie Singh Jhala, CS on behalf of  
Susshil Daga, Adv.

For Respondent(s) : Vipul Ganda, Adv.  
Sandeep Taneja, Adv.  
Shreya Jain, Adv.

**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor has submitted that he will file his reply during the course of the day. Post the matter to 22.11.2019 for further consideration.

Sd—

**(RAGHU NAYYAR)  
TECHNICAL MEMBER**

Sd—

**(P. S. N. PRASAD)  
JUDICIAL MEMBER**